

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00245/2017

DATED THIS THE 13<sup>TH</sup> DAY OF AUGUST, 2018

**HON'BLE DR.K.B.SURESH, MEMBER (J)**

**HON'BLE SHRI C V SANKAR, MEMBER (A)**

1. N. Govindaraju,

Aged 47 years

Asst. Supdt. of Post Offices [HQ],

O/o the SSPOs, Kolar Division, Kolar – 563102.

Residing No. 3238, 'Sriramakrupa', 2<sup>nd</sup> Main,

10<sup>th</sup> Cross, Amarnath Layout, Bangarpet – 563 102

2. Smt P. Savitha,

Aged 29 years, W/o K.N. Shivakumar,

Postal Assistant, Kolar HO – 563 101,

Residing Kamadenahalli, Kolar Taluk, Kolar District.

3. Smt. M. Rani,

Aged 45 years,

W/o B.L. Venkatarathinam,  
Postal Assistant, Devarayasamudram  
PO – 563 127  
Kolar District.

4. Smt. S. Banushree,  
Aged 45 years,  
W/o Prashanth Kumar,  
Postal Assistant, Kolar HO – 563 101  
Residing at Muthyalpet, Mulbagal, Kolar Dt.

5. Smt. T. Vijayalakshmi,  
Aged 48 years,  
W/o S. Nagaraja Rao,  
Postal Assistant, Srinivasapur PO – 563 135,  
Kolar District

6. Smt. M. Gayathri Devi,  
Aged 55 years,  
W/o C. Muniyappa,  
SPM, Kolar Hospital Circle, Kolar – 563 101,  
Residing at No. 417, 'Sri Raksha' Nilaya,  
P.C. Extension, Kolar – 563 101

7. T.M. Ramesh,  
Aged 49 years,  
S/o Munivenkatappa,  
SPM, APMC Yard, Bangarpet – 563 114,

Residing at No. 4488, 3<sup>rd</sup> B-Cross,  
N. Muniswamy Gowda Layout, Bangarpet,  
Kolar District.

8. R. Govindan,  
Aged 49 years,  
S/o Ramanathan,  
Postal Assistant, Robertsonpet – 563 122,  
Residing at No. 4/2, Near RTO Office,  
Coramandal, KGF – 563 118 .....Applicants

(By Advocate Shri B. Venkateshan)

Vs.

1. The Union of India,  
Represented by the Secretary,  
Dept. of Posts, Dak Bhavan,  
New Delhi – 110 001.
2. The Postmaster General,  
South Karnataka Region,  
BG GPO Complex, Bangalore – 560 001.
3. The Director of Accounts (Postal),  
Bangalore GPO Complex, Bangalore – 560 001
4. The Senior Superintendent of Post Offices,  
Kolar Division, Kolar – 563 102
5. The Postmaster Grade-111,  
Kolar HO, Kolar – 563 101 .....Respondents

(By Shri S. Sugumaran, ACGSC)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

Heard. The governance is not to be a hunting yard of the unimaginative. Apparently following an audit objection relating to a journey made from Bangalore to Kolar in a private bus and not providing the ticket thereof instead of retaining that portion of journey as against the applicant the entire amount has now been, allegedly on the advice of the audit party, retained with them. This is height of irresponsibility and even otherwise also one has to concede that going by a private bus to Kolar from Bangalore is the cheapest mode of transport as they cannot be expected to go by walk. As this amount has to be given under the discretion of the concerned authority just because the audit party without discretion has entered the scene it cannot be a reason for the concerned authority to deny the applicants this benefit. Therefore what the applicants have claimed will be paid to them with the cost of Rs.5,000/-.

2. The OA is allowed with the cost of Rs.5,000/-

(C V SANKAR)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

**Annexures referred to by the applicant in OA No. 170/00245/2017**

Annexure A1 Copy of Memo dated 12.05.2014

Annexure A 2 Copy of Memo dated 04.02.2015

Annexure A 3 Copy of Memo dated 30.04.2014

Annexure A4 Copy of Memo dated 24.04.2014

Annexure A5 Copy of LTC claim bill of Shri N. Govindaraju dated 09.05.2014

Annexure A6 Copy of LTC claim bill of Smt. P. Savitha

Annexure A7 Copy of LTC claim bill of Smt M. Rani

Annexure A 8 Copy of LTC claim bill of Smt. S. Banushree dated 07.03.2015

Annexure A 9 Copy of LTC claim bill of Smt. T. Vijayalakshmi

Annexure A 10 Copy of LTC claim bill of Smt M. Gayathridevi dated 11.08.2014

Annexure A 11 Copy of the LTC claim bill of Shri T.N. Ramesh dated 26.05.2014

Annexure A 12 Copy of the LTC claim bill of Shri N. Govindan dated 09.06.2014

Annexure A 13 Copy of the audit party of DA [P] Inspection Report

Annexure A 14 Copy of the extract of Rule 12 of CCS [LTC] Rules, 1988

Annexure A 15 Copy of letter dated 16.08.2016

Annexure A 16 Copy of Memo dated 30.08.2016

Annexure A 17 Copy of the letter dated 04.11.2016

Annexure A 18 Copy of the memo dated 05.01.2017

Annexure A 19 Copy of the letter dated 03.02.2017

Annexure A 20 Copy of the Memo dated 15.03.2015

Annexure A 21 Copy of the appeal dated 30.03.2017 of Shri N. Govindaraju

Annexure A 22 Copy of the Memo dated 03.05.2017

Annexure A 23 Copy of the Central Administrative Tribunal judgment in O.A. No. 238/2017 dated 16.05.2017

### **Annexures with reply statement**

Annexure R1 Copy of letter dated 04.05.2016

Annexure R2 Copy of the letter dated 14.06.2016 addressed to Shri B.V. Sathishkumar

Annexure R3 Copy of the letter from Smt. T. Vijayalakshmi addressed to the Senior Superintendent of Post Offices

Annexure R4 Copy of letter dated 02.08.2016

Annexure R5 Copy of letter dated 16.08.2016

Annexure R6 Copy of letter dated 04.11.2016

Annexure R7 Copy of letter dated 05.01.2017

Annexure R8 Copy of letter dated 03.02.2017

Annexure R9 Copy of letter dated 03.05.2017

Annexure R10 Copy of letter dated 14.07.2017

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